

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 16601/2017

PRACHI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. INDUSTRIAL DEVELOPMENT & ORS.

Respondent(s)

WITH

SLP(C) No. 11746/2017 (XI)

SLP(C) No. 16458-16459/2017 (XI)

Date : 24-04-2019 These petitions were called on for hearing today.

For Petitioner(s) Mr. Pahlad Singh Sharma, AOR

Mr. Ajit Sharma, AOR

Mr. Yugandhara Pawar Jha, AOR

For Respondent(s) Mr. Ritesh Agrawal, AOR

Mr. Abhishek Vikas, AOR

Ms. Ruchira Gupta, Adv.

Ms. Mona Sinha, Adv.

Mr. Shishir Deshpande, AOR

Ms. Shreyasi Kunwar, Adv.

M/S. Lawyer S Knit & Co, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 11746/2017

The matter has already been directed to be listed before the Hon'ble Court. Therefore, no further orders are required to be passed in it.

SLP(C) No. 16458/2017

Ld. Counsel for petitioners has failed to take steps in respect of respondent Nos. 1, 2, 4 and 5 despite grant of last chance. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SLP(C) No. 16459/2017

Ld. Counsel for petitioners has failed to take steps in respect of respondent Nos. 1 and 3 to 6 and 8 despite grant of last chance. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SLP(C) No. 16601/2017

Fresh steps for the service of notice by usual mode to the respondent No. 6 shall be taken by the learned counsel for the petitioners within a period of two weeks.

List again on 24.9.2019.

RAJESH KUMAR GOEL
Registrar

MG